

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 220**  
**(IB)-2240(ND)2019**  
**IA-4155/2020 IA/1284/2021**

**IN THE MATTER OF:**

**M/s. Hi Tech Resource Management Limited** ... **Applicant/Petitioner**

**Vs.**

**M/s. Overnite Express Limited** ... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 12.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Abhishek Anand & Mr. Rahul Adlakha, Adv for RP, Mr. Yash Vardhan Deora, Advocate For Financial Creditor

**ORDER**

Renotify this case on 30.04.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**